

[Prof. Prem Singh Chandumajra]

statement in the Rajya Sabha we would import wheat. But the imported wheat has been stored.

MR. CHAIRMAN : What do you want to say to the Government ?

PROF. PREM SINGH CHANDUMAJRA : Sir, I would like to know whether the Government is ready to pay that much to the farmers of Punjab and Haryana which they have paid to the foreign agencies for importing wheat. If Rs. 100 per quintal is not given as bonus to the farmers, as promised by the Finance Minister in the Budget speech, the farmers will not sell wheat to the Central Pool. Therefore, my request to the Government is that steps should be taken in this direction.

VAIDYA DAU DAYAL JOSHI (Kota) : Mr. Chairman, Sir, after two days there is holi festival. The Food Corporation of India had to supply wheat in the open market to Rajasthan but it has not so far reached the market there. The price of wheat, maida and suji has increased by Rs. 100 per quintal. Last week the price of wheat in Rajasthan was Rs. 700 per quintal but today it is Rs. 850 per quintal. Similarly, the price of maida has increased by Rs. 100 per quintal whereas the holi festival is round the corner.

I demand from the Central Government that the share of Rajasthan which the FCI has to supply should be released early because the traders have deposited Rs. 5 crores in cash with the FCI for this purpose. I urge that wheat should be supplied immediately in the open market before the holi festival otherwise the consumers would suffer a lot.

SHRI SANTOSH KUMAR GANGWAR (Bareilly) : Lot of injustice is being done to the students of the Rohelkhand University in U.P. The students who had been awarded Bachelor's degree from the Indira Gandhi National Open University are not being admitted to this University and their admission forms are being cancelled. This is inspite of the fact that all degrees and diplomas of IGNOU are treated at par with the other recognised Central and State universities of the country.

I would like to point out that IGNOU was set up with the main aim of providing and promoting informal education under the new education policy. All the degrees and diplomas of IGNOU are at par with other universities in the country. There is clear instructions in this regard from the UGC and the Human Resource Development Ministry

has also issued a notification in this regard. In spite of these instructions it is strange that Rohelkhand University is not allowing the holders of degrees of IGNOU in the examination and their forms are being cancelled.

MR. CHAIRMAN : What do not want to say exactly?

SHRI SANTOSH KUMAR GANGWAR : I want the HRD Minister to intervene so that the forms of these students are not cancelled and their future is not bleak
(Interruptions)

MR. CHAIRMAN : If you want to speak please submit hurriedly.

SHRI MAHAVIR LAL BISHVAKARMA (Hazaribagh) : Mr. Chairman, Sir, the teacher of minority schools are not getting salaries for the last 8 months as a result of which they are facing a lot of difficulties. When the education in the country was brought under one umbrella and nationalised these minority schools were not nationalised.

MR. CHAIRMAN : This is a state subject you cannot raise it here.

SHRI MAHAVIR LAL BISHVAKARMA : The Government gives aid to these schools, therefore I want to submit that these teachers should be provided salaries at the earliest.

[English]

PROF. JITENDRA NATH DAS (Jalpaiguri) : I would like to draw the attention of the Government to the fact that the telephone connections in the Jamaula Sub-Division in Mekliganj area of Coochbehar district of West Bengal have been remaining non-operative since long it is a very important area. There are so many schools and colleges, Panchayat Offices and other Government offices. So, the telephone connection there should be restored immediately.

I urge upon the Government to take necessary action so that the telephone connection in Jamaula Sub-Division in Makliganj area of Coochbehar district is restored.

SHRI CHHATRAPAL SINGH (Bulandshahr) : Sir, I want to draw the attention of the Government to the prevalent corruption resentment and chaos in the telephones department. In our area almost all the telephones are lying out of order. In most of the big cities in my district the telephone remains for weeks together. The business has come to a standstill because telephones are not functioning properly. Besides the entire telephone

department is in the grip of corruption. Palms have to be greased to get forms and demand notes. The officials have to be bribed if out of turn booking of telephones is to be done. Even the telephones released from the MPs quota are not installed for six months. The petty officials of the department demand money for this also. Therefore, my request to the Government is to look into this so that the system works effectively.

[English]

SHRI SUDHIR GIRI (Contai) : I will be brief.

The Subarnarekha Barrage Project in the district of Midnapore of West Bengal was estimated to cost Rs. 216.65 crore at the price level of 1987. The State Government, with its limited resources has been spending very small amounts every year. This causes overrun of time and cost overrun also. I would, therefore, urge upon the Central Government to help the State Government with some financial assistance so that the project can be implemented as quickly as possible.

DR. RAM LAKHAN SINGH (Morena) : Sir, one person named Shri Krishan Singh Tomar resident of Chandepur village under Dimni Thana in Morena district was beaten to death under the instructions of the SP of the area. Later the body was thrown in a well and a case of suicide was registered and the matter was hushed up. No action has been taken so far.

MR. CHAIRMAN : What do you want to say ?

DR. RAM LAKHAN SINGH : There have been many such incidents in the district. It is true that this area is dacoit infested, but it does not mean that innocent people should be terrorised and beaten. Similarly, one rickshaw puller Khushwa of Morena Kotwali and Chetan Punjabi were beaten to death in Bamour Thana. I seek your protection in this matter.

MR. CHAIRMAN : What do you want the Government do ?

[English]

It is a matter of law and order, a State subject.

[Translation]

DR. RAM LAKHAN SINGH : This is a serious matter and therefore the Central Government should intervene and instruct the State Government to transfer those officials from there.

MR. CHAIRMAN : Please sit down. Now Dr. Satya Narayan Jatiya.

DR. SATYANARAYAN JATIA (Ujjain) : MR. Chairman, Sir, the decision taken by the Oil Selection Board regarding Alot in Madhya Pradesh has not yet shown the results. In spite of the announcement that Gas Agency has been opened there, the people are not getting gas connections. In spite of including Tarana in marketing plan, no gas agency has been opened there. As of today, lakhs of people are there in the waiting list but they have no chance to get gas connections, people are getting connections by paying Rs. 4000 and under such circumstances no justice can be done with the people in the waiting list. Therefore, I would request the Government not to introduce any new scheme till the waiting list is not exhausted. I also would like to say that the gas agencies, which were to be opened at Alota and Tarana, should be opened immediately.

JUSTICE GUMAN MAL LODHA (Pali) : Mr. Chairman, Sir, four crore people of Rajasthan speak Rajasthani language. This language has a very rich literature and poetry but even then this language has not been included in the Eighth Schedule of the Constitution. When Manipuri and Nepali languages were included, it was assured that Rajasthani language would also be included in the Eighth Schedule of the Constitution. Therefore, I would request the Government that Rajasthani language should be included in the Eighth Schedule of our constitution.

SHRI RAMASHRAYA PRASAD SINGH (Jahanabad) : Mr. Chairman, Sir, Bihar is a most backward state of India. Though it has mineral resources in abundance and has fertile land but due to non availability of irrigation facilities, the agriculture is no more a profitable occupation. Due to this reason the youths of that state are not paying attention towards agriculture. They are not willing to do it. They are cutting from the national mainstream and going on wrong path. That is why terrorism is increasing in the state.

They have created certain pockets there, where they are running parallel government. The DIG of that area has also accepted this fact. Therefore, sir, through you I would like to request the Government to pay attention towards the implementation of Punpun Murhar Dargha project. Now its estimated cost has increased to cover Rs. 100 crore. I would request the Government to allocate more and more fund for the implementation of this scheme.